

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Some sections are already four lane for in progress for four laning. The details of 4-laning proposed in Annual Plan 1995-96 are as under :

Sl. No.	Name of work in Kms. (Rs. in crore)	Length	Estimated Cost	Remarks
1.	Km.398.75-444.44 of Barwadda- Barakar section NH-2	43	128.00	ADB-III
2.	Km. 474-516 of Raniganj-Panagarh section NH-2	42	103.00	ADB-III

(c) The amounts are allocated State-wise and not National Highway-wise. During the years 1992-93, 1993-94 and 1994-95, amounts of about Rs. 187.10 crores, Rs. 220.80 crores and Rs. 302.56 crores, respectively, were allocated to the concerned States of Punjab, Haryana, Delhi, Uttar Pradesh, Bihar and West Bangal for the development and maintenance of National Highways. The allocations made have been utilised.

#### India's Sovereignty over Sikkim and Arunachal Pradesh

2438. SHRI MOHAN SINGH (DEORIA) : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether China has accepted the sovereignty of India over Sikkim and Arunachal Pradesh;

(b) if so, whether the Union Government have taken any initiative with the Government of China that they should stop depicting Sikkim and Arunachal Pradesh in their maps; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) The Chinese Vice-Premier and Foreign Minister, responding to a question on China's position on the accession of Sikkim to India, stated at a press conference in New Delhi on 18th July 1994 that presently, they were not saying that they were sticking to the position taken by them in the 1970s, that China has not made any specific change and that the two sides are having discussions.

The Chinese Government have claimed approximately 90,000 sq. kms of Indian territory in the Eastern Sector of the India-China boundary in Arunachal Pradesh.

(b) and (c) Sikkim and Arunachal Pradesh are States

of the Indian Union and are integral parts of India. This has been stated to the Chinese Government on several occasions at Ministerial and Ambassadorial levels and by Heads of Indian Delegations.

[English]

#### Meat/Poultry Processing

2439. SHRI SHANTARAM POTDUKHE :

SHRI PANKAJ CHOWDHARY :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) the details of modernisation and developmental plans of the Government for meat and poultry processing;

(b) the financial assistance provided by the Government to various organisations for training the artisans and managers engaged in the plan schemes, during last three years, State-wise; and

(c) the number of artisans and managers trained during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) Government has formulated and is operating various schemes for modernisation and development of meat & poultry processing industries which inter-alia include providing assistance to State undertakings, joint-sector units, assisted sector units, co-operative sector organisations, district councils, etc. for setting up/upgrading various type of meat and poultry processing projects. Some schemes for modernisation upgradation of the existing facilities are also in operation. Some of this Ministry's schemes also envisage providing assistance for infrastructure facilities like storage and transportation of meat for export as well as for domestic marketing, development of trained manpower, research and development for the meat & poultry processing sector, etc.

(b) Financial assistance provided by this Ministry for various organisations for training of artisans and managers during the last 3 years are as under :

Manipur	- Rs. 3.35 lakhs
Assam	- Rs. 10.116 lakhs
Andhra Pradesh	- Rs. 4.806 lakhs
Karnataka	- Rs. 0.99 lakhs
Maharashtra	- Rs. 3.518 lakhs
Bihar	- Rs. 1.00 lakhs

(c) The total number of artisans and managers trained during the last three years are 725.